## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/55/2016

NAME OF THE PETITIONER(S) : V.C.Velayudhan Nair

NAME OF THE RESPONDENT(S)

: Mannam Centenary Textiles Ltd & 5 others

**UNDER SECTION** 

: 397,398, 402 and 403

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1) FOR S ESHWAR MOHAMED JAVED SHERIF

COUNSEL FOR RESPONDENTS

R2 - R6 (CA)

THRITAMBARRANAN & For the PAVITRA U. Petitional

B. Dhanaray - U L. Imp. Appliant 2)

## **ORDER**

Counsel for both the parties present. Counsel representing Applicant for being impleaded in the petition present. The rival parties have made submissions in detail. After hearing, order is reserved in relation to C.A.No.1 of 2013.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)